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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/11256/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Dhubri

Dated Guwahati, the 22 November, 2024

Sub:- **Cancellation of Leave Travel Concession (LTC)**

Ref:- Letter No.DJ.XII-1/2024/12172/E, dated 22.10.2024
This Registry's letter No.HC.VII-06/9988/2024/A

Sir,

With reference to the above, I am directed to inform you that, the permission granted to Smti Prateeksha Mohan, Civil Judge (Jr.Divn.) No.1, Dhubri for availing LTC for the block period of 2022-2024, for travelling to Hyderabad from 06.10.2024 to 12.10.2024 along with her husband, as conveyed vide this Registry's letter No. HC.VII-06/9988/2024/A, dated 30.09.2024, has been cancelled.

This action has been taken in accordance with your request for withdrawal and subsequent cancellation of the same.

Smti. Mohan may be informed accordingly.

Yours faithfully,

sdl

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/11257-11260/2024/A.

Dated 22nd November, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti Prateeksha Mohan, Civil Judge (Jr.Divn.) No.1, Dhubri
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

Ch
22/11/2024
REGISTRAR (VIGILANCE)

22/11/24